

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

Appeal No. 274/2017

IN THE MATTER OF:

Pr. Commissioner of Income Tax, Delhi-8 Applicant/petitioner

Vs.

Registrar of Companies

(M/s.Nevasa Apparels Pvt. Ltd. Respondent-1

Order under Section 252 of the Companies Act

Order delivered on 19.02.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant:-

**Mr. Zoheb Hossain, Advocate Senior
Standing Counsel for Revenue**

ORDER

For Order See Appeal No. 213/2017
